

**GOVERNMENT OF INDIA
MINISTRY OF CORPORATE AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 3011
ANSWERED ON FRIDAY, THE 5th JANUARY, 2018/
PAUSHA 15, 1939 (SAKA)**

LIMITED LIABILITY PARTICIPATION

QUESTION

3011. SHRIMATI RITI PATHAK:

**Will the Minister of CORPORATE AFFAIRS
be pleased to state:**

कारपोरेट कार्य मंत्री

- (a) whether the Limited Liability Participation (LLP) rule is applicable in the country;**
- (b) if so, the details and the salient features thereof; and**
- (c) the number of firms included under LLP rules during the last three years, State/UT-wise?**

ANSWER

**MINISTER OF STATE FOR LAW AND JUSTICE
AND CORPORATE AFFAIRS**

(SHRI P. P. CHAUDHARY)

(श्री पी. पी. चौधरी)

विधि और न्याय एवं कारपोरेट कार्य मंत्रालय में राज्य मंत्री

(a) & (b):- The Limited Liability Partnership Rules, 2009 have been in force since 01.04.2009. The Limited Liability Partnership Rules provide for effectuating/implementing the provisions of Limited Liability Partnership Act, 2008. The Rules, inter-alia include procedures on incorporation of an LLP, its governance framework, relations interse partners, role, functions and liabilities of designated partners, penalties for false statements, investigation of affairs of LLP, regulations for internal working/maintenance of books of accounts/audit thereof as well as for filing forms with Registrar of Companies for notifying the financial position and solvency of Limited Liability Partnership (LLP) and for conversion from firms/companies to LLPs.

(c):- The State/UT-wise number of companies converted into LLPs and the LLPs registered during last three years is given at Annexure.

ANNEXURE REFERRED TO IN THE REPLY TO LOK SABHA UNSTARRED QUESTION NO. 3011

ANNEXURE

State/UT-wise number of companies converted into LLP and LLPs registered during last three years

S.No	State/UT	2014-15			2015-16			2016-17		
		Converted to LLP	Registered as LLP	Total	Converted to LLP	Registered as LLP	Total	Converted to LLP	Registered as LLP	Total
1	Andaman & Nicobar	0	1	1	0	1	1	0	1	1
2	Andhra Pradesh	4	151	155	2	231	233	2	295	297
3	Arunachal Pradesh	0	1	1	0	2	2	0	3	3
4	Assam	0	28	28	1	64	65	1	125	126
5	Bihar	0	96	96	1	158	159	3	251	254
6	Chandigarh	1	69	70	0	106	106	2	139	141
7	Chattisgarh	0	47	47	1	65	66	0	91	91
8	Daman and Diu	0	2	2	0	6	6	0	5	5
9	Delhi	18	1819	1837	40	3506	3546	53	4074	4127
10	Dadra & Nagar Haveli	0	5	5	1	13	14	1	6	7
11	Goa	0	37	37	0	75	75	3	113	116
12	Gujarat	15	959	974	17	1706	1723	29	2414	2443
13	Himachal Pradesh	1	12	13	3	21	24	4	48	52
14	Haryana	3	342	345	7	620	627	11	874	885
15	Jharkhand	1	46	47	2	107	109	6	149	155
16	Jammu & Kashmir	0	18	18	0	17	17	0	17	17
17	Karnataka	13	1217	1230	15	1740	1755	16	2177	2193
18	Kerala	0	403	403	3	630	633	4	761	765
19	Maharashtra	65	5256	5321	103	7446	7549	92	9769	9861
20	Meghalaya	0	2	2	0	7	7	0	6	6
21	Manipur	0	3	3	0	8	8	0	8	8
22	Madhya Pradesh	5	199	204	3	411	414	3	522	525
23	Mizoram	0	0	0	0	1	1	0	0	0
24	Nagaland	0	0	0	0	1	1	0	1	1
25	Orissa	0	45	45	0	98	98	1	111	112
26	Punjab	0	105	105	3	200	203	5	287	292
27	Pondicherry	0	5	5	0	12	12	0	15	15
28	Rajasthan	4	719	723	2	957	959	9	997	1006
29	Sikkim	0	2	2	0	2	2	0	4	4

30	Telangana	9	349	358	13	767	780	21	1172	1193
31	Tamil Nadu	11	651	662	11	833	844	13	1103	1116
32	Tripura	0	2	2	0	0	0	0	3	3
33	Uttar Pradesh	5	700	705	14	1041	1055	21	1411	1432
34	Uttarakhand	0	44	44	1	61	62	4	135	139
35	West Bengal	12	1347	1359	17	1761	1778	16	2316	2332
Grand Total		167	14682	14849	260	22674	22934	320	29403	29723
